MINISTER OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV): (a) A few letters of intent have been issued for the manufacture of potable alcohol based on non-molasses raw materials.

(b) to (d). Information is being collected and will be laid on the Table of the House.

Thacker Committee on Pesticides

10203. SHRIMATI SUBHASHINI ALI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Thacker committee on Pesticides (1964) had recommended a survey to determine the effect on health from exposure to pesticides and it so, the results of follow up action taken;
- (b) the details of point-wise action on other recommendations of the Committee;
- (c) whether ICMR or any other central body had collected details to pesticide poisoning in the country and it so, year-wise and State-wise details thereof; and
- (d) whether pesticide poisoning is proposed to be made a notifiable disease throughout the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). The information is being collected and will be laid on the table of Sabha.

Buffer Stock of Essential Comodities

10205. SHRI VASANT SATHE: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether adequate buffer stocks of the essential commodities have been made

to control the prices of esse tial commodities; and

(b) if so, the measures take proposed?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). There are adequate buffer stocks of wheat and rice with Government for distribution through Public Distribution System under normal circumstances. Sugar production during the current year is going to be excellent and adequate sugar will be available both for levy as well as for open market sale.

Kerosene oil requirements are met, both, from indigenous production and imports. Adequate inventories are held at various locations.

In respect of Edible Oils, stocks are maintained depending upon the quantum of imports from time to time.

Nursing Schools in Maharashtra

10206. SHRI VASANT SATHE: Will the Minister of HEALTH AND FAMILY WEL-FARE be pleased to state:

- (a) whether there are Nursing Schools in Maharashtra which have not been recognised by Indian Nursing council and if so, the details thereof:
- (b) the action taken/proposed for their recognition.
- (c) the number of recognised nursing schools in Maharashtra and their output capacity per year vis-a-vis estimated demand of trained nurses in the State; and
- (d) what steps have been taken/proposed to meet the retirement of trained nurses in Maharshtra and Vidarbha region in particular?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):
(a) The following three Schools in Maharashtra have not been recognised by the Indian Nursing Council:-

- 1. Seth R. Ramnate Charitable Hospital. Pune.
 - 2. General Hospital, Bhandar.
 - 3. Pravara Rural Hospital, Loni.
- (b) These Schools are affiliated with the Maharashtra Nursing Council and will be considered for recognition by the Indian Nursing Council after inspection of facilities available with these institutions.
- (c) and (d). The Government of Maharashtra has reported that there are 75 recognised Nursing Schools and colleges in Maharashtra and the total approximate output of trained Nurses is two thousand per Year. Trained Nursing personnel in Maharashtra are sufficient to meet the requirement in Maharashtra and Vidarbha region.

Recognition of Courses in Electropathy

10207. SHRI VASANT SATHE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware that a number of colleges in various States including Maharashtra are conducting courses in electropathy;
- (b) if so, whether these courses are recognised by the Medical Council of India or other competent authority of Government; and
- (c) if not, the action Government propose to take in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Yes, Sir.

- (b) No, Sir.
- (c) The Government of India has set up an Inquiry Committee to go into the details of the matter and its report is expected soon.

Policy on Rehabilitation of People Uprooted by Construction of Potential Dams

10208. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government propose to devise a national policy on rehabilitation of people uprooted by the construction of dams and another on development of dam sites;
 - (b) if so, the details thereof; and
- (c) the steps being taken to create awareness amongst the people to conserve the depleting underground water resources?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Guidelines for the preparation of project reports issued by the Central Water Commission in 1980 cover the items associated with rehabilitation as well as the items concerned with the selection of dam sites. In addition, special provisions required for the affected tribals are being looked into by the Ministry of Welfare.

(c) Central Ground Water Board has taken up the Preparation of the district-wise reports on the status of ground water and is making presentation of these reports to the concerned local agencies. The theme selected for the national dialogue on the water resources day organised throughout the country in April/may, 1990 is "Water for the Future". The theme paper covers the issues associated with ground water also. In addition, Indian Water Resources society has been encouraged to establish local centres of their members to carry on indepth dialogue on issues associated with water re-